

TRADE MARKS REGISTRY, KOLKATA**OPPOSITION HEARING BOARD FROM 30/08/2022 TO 31/08/2022
FOR THE MONTH OF AUGUST, 2022****Date: 30/08/2022**

| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |
|-------------|--|----------------------------|---|
| 1 | 715071 | 1419727 | UNITED LEGAL SERVICES vs MANOJ G. MENDA, ADVOCATE. |
| 2 | 726779 | 1512165 | MAHTTA & CO. Vs ARISTO PHARMACEUTICALS PVT. LTD |
| 3 | 713874 | 1383744 | TRADE MARK REGISTRATION BUREAU. Vs ARJUN T. BHAGAT & CO. |
| 4 | 222799 | 1318683 | DE PENNING & DE PENNING vs A. SHUNGLU & CO. |
| 5 | 717241 | 1390079 | D. SEN & CO. Vs REMFY & SAGAR |
| 6 | 719083 | 1479968 | TRADE MARK BUREAU vs M. P. MIRCHANDANI & CO. |
| 7 | 713286 | 1408491 | TRADE MARK REGISTRATION BUREAU. Vs TRADE MARK PROTEC COMPANY. |
| 8 | 257188 | 1332854 | CHAKRABORTY & ASSOCIATES vs RAH INDIA |
| 9 | 716030 | 1486295 | SAHUL INDIA LIMITED vs VISHESH & ASSOCIATES. |
| 10 | 731331 | 1377635 | DASWANI & DASWANI. Vs LALJI ADVOCATES |
| 11 | 228572 | 1335224 | CALCUTTA REGISTRATION SERVICE vs JEHANGIR GULABBAI & BILIMORIA & DARUWALLA |

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| 12 | 714543 | 1429852 | SAMSUL ALAM vs FOOT GUARDS (INDIA) LTD |
| 13 | 204457 | 1189156 | D.SEN & CO. vs SHUKLA TRADE MARK CO. |
| 14 | 232776 | 1363890 | C. J. ASSOCIATES vs KINGSWAY INDUSTRIES |
| 15 | 207965 | 1330373 | KOLKATA TRADE MARK SERVICE vs THE ACME CO. |

Date: 31/08/2022

| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |
|-------------|--|----------------------------|--|
| 1 | 209258 | 1329912 | C.J. ASSOCIATES vs MAHTTA & CO |
| 2 | 225802 | 1364766 | D. SEN & CO vs ASHOKA TRADE MARK CO |
| 3 | 231247 | 1375224 | PANKAJ SHROFF & COMPANY vs PANKAJ SHROFF & COMPANY |
| 4 | 733065 | 1482426 | S.S. RANA & CO vs SKYLINE |
| 5 | 711826 | 1373309 | DEPENNING & DEPENNING vs D.P. AHUJA & CO |
| 6 | 728884 | 1507769 | D. SEN & CO. vs ADITYA & ASSOCIATES |